

submitted its first report.

(b) if so, what are the main features and recommendations of the said report.

(c) whether it is also a fact that the said report hints structural change or re-thinking on economic policy of the country ; and

(d) what are the reactions of Government on the report ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) to (d) Yes Sir. The Council of Economic advisers appointed by the Prime Minister has submitted its first report. In their report, which is a confidential document, the Council has examined a variety of subjects which having a bearing on the current functioning of the Indian economy. Government has taken note of the Council's recommendations and these will be kept in view in the formalation of its policy from time to time.

Sanctioning of Advances Beyond Discretionary Powers by Managers in Lakshmi Commercial Bank Ltd.

1095. SHRI BHEEKHA BHAI : Will the Minister of FINANCE be pleased to state :

(a) Whether it is a fact that sanctioning of advances beyond discretionary powers of the managers or by oral or telephonic instructions are frequent in the Lakshmi Commercial Bank Ltd., (a non-nationalised Bank) ;

(b) the total amount sanctioned with respect to (a) in 1980-81 and 1981-82 ;

(c) how much amount has become sticky ; and

(d) any proposal to regulate such affairs with details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) According to the Reserve Bank of India some cases of irregular advances by certain Branch Managers of Lakshmi Commercial Bank Ltd. have come to their notice. The Reserve Bank have already advised the bank for taking necessary corrective action including suitable action against the delinquent officials. Reserve Bank have also appointed the third Additional Director on the Board of the bank to improve its effectiveness. However, having regard to the sensitive nature of banking operations. which are founded on trust and confidence of people it would not in be public interest to discuss the affairs of a particular bank in intricate details.

Crash Programme to Wipe out Shortfall of SC/ST In Ministry and Public Sector Undertakings

1096. SHRI BHEEKHA BHAI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the number of employees belonging to SC/ST separately in his Ministry and public sector undertakings under his administrative control, class-wise and public sector-wise;

(b) the shortfall in each of these category of employees in his Ministry as well as various public sector undertakings under his administrative control ; and

(c) whether any crash programme has been launched with a view wiping out shortfall ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) to (c) The required information is being collected and will be laid on the Table of the Lok Sabha.

Guarantee for Loans Beyond Rs. 5,000 Required by Unemployed Youngmen

1097. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :